

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:372
ANSWERED ON:14.03.2012
INDIAN FORCES DEPLOYED IN UN MISSIONS
Mahendrasinh Shri Chauhan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the total number of Indian armed forces/personnel deployed abroad at the invitation of United Nations and their tenure;
- (b) the procedure adopted by the Government in this regard and the details of international rules/treaties followed in this regard;
- (c) whether all the cost of deployment of such Forces is borne by the United Nations; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) According to the latest UN figures, the total number of Indian armed forces personnel presently deployed in UN peacekeeping missions is 8093 including 7071 troops and military experts and 971 Police personnel, including formed police units and experts.

The tenure of the troops and police personnel is 6 months to 1 year, based on the rotation policy of the specific UN peacekeeping mission.

(b) The deployment of Indian armed forces personnel in UN peacekeeping missions is based on the requests received from the UN Department of Peacekeeping Operations (UNDPKO). Once the Government has agreed to deploy its personnel in a UN Peacekeeping Mission, the process of selection of troops and police personnel and their deployment in the UN peacekeeping missions is controlled by the Ministry of Defence and the Ministry of Home Affairs respectively in coordination with the UN Secretariat. Their terms and conditions of deployment are governed by the Memorandum of Understanding signed between the Government and the UN Secretariat.

(c) & (d) The cost of deployment of personnel, including basic allowances for the troops and police personnel as well as the cost of contingent owned equipment is reimbursed by the UN at rates fixed by it and in accordance with relevant agreements signed by Member States with the UN.